

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR

CRIMINAL APPLICATION (ABA) NO. 203 /2020

Sachin Balkrushna Chaukhande

..vs..

State of Maharashtra, thr. PS.O., Anjangaon

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Shri A.M. Joshi, A.P.P for applicant.

CORAM : VINAY JOSHI, J.

DATED : 23/04/2020

List the matter for further consideration within
two weeks after resumption of normal Court working.
Liberty to appellant to mention in case of urgency.

JUDGE

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